					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted		Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	534309735.80	3	534309735.80	99.32	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	7847907	3	3647907	0.68	0	2297643	1902357	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	97621512	0	0		0	0	97621512	<u>Annexure 9</u>
Total		20	639779154.8	6	537957642.8	100.00	0	2297643	99523869	